

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO. 2125

ANSWERED ON 08.08.2023

TAX BENEFITS FOR PREVENTIVE HEALTH CHECKUPS

2125. SHRI MANAS RANJAN MANGARAJ:
SMT. SULATA DEO:
SHRI NIRANJAN BISHI:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government wishes to increase the tax benefit upto ₹ 5000/- accorded for preventive health check-ups in the country under Section 80D of Income Tax Act;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether such a measure would be subject to special income tax considerations by the States; and
- (d) if so, the details of the exemptions, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) & (b) There is no such proposal under consideration to increase the tax benefit. It has been the stated policy of the Government to simplify the Income-tax Act, 1961 by removing exemptions and incentives while at the same time reducing the rates of taxes.

(c) & (d) Does not arise in view of (a) & (b).
